

Central Administrative Tribunal Lucknow Bench Lucknow

Contempt Petition No. 1/2004 IN O.A. NO: 377/98

Lucknow, this the 29th day of September, 2004.

HON'BLE SHRI S.P. ARYA MEMBER(A)

HON'BLE SHRI M.L. SAHNI MEMBER(J)

Dr. Vijai Kumar Saxena aged about 58 years S/o Late Shri Inder Behari Saxena, Assistant Director (OL) O/O DPA U.P. Aliganj, Lucknow.

.....Applicant.

BY Advocate Shri R.S. Gupta.

VERSUS

1. Sri Vijai Bhushan, Director General (Post) Dak Bhawan, New Delhi.
2. Sri R.S. Natraja Murti Member (P) Postal Services Board, Dak Bhawan, New Delhi.
3. Sri Ragho Lal, Chief Postmaster General, U.P. Lucknow.

....Respondents.

BY Advocate Shri S.K. Pandey.

ORDER

BY Shri S.P. Arya Member(A)

On the grounds of alleged non compliance of order dated 7.10.2003 in O.A. 377/98 by which the respondents were directed to take a view with regards to the applicability of the orders in the department and pass a reasoned order explaining the position under intimation to the applicant, ~~contempt~~ no orders were issued.

2. Upon hearing the counsel for both the parties, and perusing the pleadings, it is found that the respondents have passed the order dated 1st June 2004 to the effect that the orders with regards to the pay scale of Assistant Director

(OL) in Central Secretariat Official Language Service do not apply to the department of post. The order is reasoned and speaking ~~order~~. We do not find any wilful non compliance of the order. The C.C.P. is accordingly ^{closed} ~~dropped~~. Notices stands discharged.

Sahni

(M.L. SAHNI)

MEMBER(J)

ARYA

(S.P. ARYA)

MEMBER(A)

V.